National Company Law Tribunal

Allahabad Bench

CP NO. 80/ AId/ 2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Classic intra premoters Put Ud. section of the companies act: U/s 241/242 of companies act of 2013

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	Markestky	ngysha	Respondent Advoca	to Aktay
<u>2.</u>	F-19791	by are	Petitiaer gon	este Sings
1 -	Vai Cham Ka	whik Advocal	t for Petitionen e Despondent	Vai Olian Kansho Z
a.	Por Agarew	al Advocal	e Ausponded	Portun

Sri Vaibhav Kaushik for the petitioner company and Sri Param Agrawal for the respondent.

The ROC filed its report on the current status / affair of the respondent company in the present matter. A copy thereof be provided to the counsel for parties by this Registry. A liberty is granted to file rejoinder within three weeks by serving an advance copy thereof to the counsel for the opposite party so that pleadings in the matter to be completed.

The matter be listed on 18.07.2017.

Order Date: 01.06.2017 Sharad Srivastava

(H.P. CHATURVEDI, MEMBER (Judicial))